

**Directorate General of Foreign Trade
Udyog Bhawan
DES-V Section**

Minutes of NC-V meeting No.15/AM 16 due for 30.07.2015

The meeting No.15/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4)) was due for 30.07.2015 and actually held on 06.08.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri B.B. Bharti, Joint Commissioner	TC Office, Mumbai
2.	Shri V.K. Kohali, Director	TC office, Noida
3.	Shri K.C. Meena, DDG	DGFT
4.	Shri Barinder Singh, Assistant Director	DC(MSME)
5.	Shri Nandlal , Consultant	DIPP
6.	Shri Ratan Lal Meena, FTDO	DGFT

At the outset the Minutes of NC-V Meetings No.13/AM-16 dated 02.07.2015 were taken up for ratification. As there was no amendment to the same, the above referred minutes were adopted for implementation by the Committee without any amendment. The agenda for meeting No.15/AM-16 dated 30.07.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 15/84-ALC3/2015 **MEETING DATE** : 30.07.2015

Case No.: 17/15/84-ALC3/2015	Party Name: MASTURLAL PRIVATE LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File 1. :01/84/050/00132/AM16	RLA File :07/24/040/00372/AM14/	Lic.No/Date:0710101539 23.01.2014	Defer Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to defer the case for relisting on 27.08.2015.			

Case No.: 13/10/84-ALC3/2014	Party Name: ALPS INDUSTRIES LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File 2 :01/84/050/00068/AM15/	RLA File :05/23/040/00026/AM15/	Lic.No/Date:0510385549 02.05.2014	Defer Date:27.08..2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard to Shri Vijender Singh, Manager (Commercial) and Technical person of the firm appeared before the committee. Since the Committee was not satisfied with the documents and presentation given by the representative of the firm. Therefore, Committee decided to ask the firm to justify the			

higher wastage required in this case. Hence case stand deferred for re-listing on 27.08.2015.

Case No.:8/21/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00170/AM15/	RLA File :35/24/040/00011/AM15/	Lic.No/Date:3510044530 06.08.2014	Defer Date:13.08.2015
3 Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. A deficiency letter was issued by DC (MSME) vide their letter dated 19.02.2015. But reply is still being awaited. Therefore, it was decided to grant PH to the firm for 13.08.2015.			

Case No.:24/30/84-ALC3/2014	Party Name: SHREE TIRUPATI BALAJEE AGRO TRADING CO Pvt. LTD.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
4 HQ File :01/84/050/00263/AM15/	RLA File :56/24/040/00023/AM15/	Lic.No/Date:5610004370 11.08.2014	Defer Date:27.08..2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the comments called for from D/o C&PC are still awaited. It was therefore decided to remind them. Hence case stand deferred for re-listing on 27.08.2015.			

Case No.:20/29/84-ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00235/AM15/	RLA File :03/95/040/00500/AM15/	Lic.No.Date:0310789096 12.09.2014	Defer Date:27.08.2015
5 Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard to Shri Rakesh P. Dhoundiyal, Deputy General Manager alongwith Technical person of the firm appeared before the committee. The representatives of the firm explained the case in detail. After hearing the Committee asked the representatives of the firm to show the documents, like production sheet, export sheet etc certified by Chartered Accountant, for justification of higher wastage required by the firm. Hence case stand deferred for re-listing on 27.08.2015.			

Case No.:21/29/84-ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
6 HQ File	RLA File	Lic.No/Date:0310789474	Defer Date:

:01/84/050/00236/AM15/	:03/95/040/00501/AM15/	19.09.2014	27.08.2015
Decision: Decision: The Committee considered the case as per agenda alongwith other relevant papers and heard to Shri Rakesh P. Dhoundiyal, Deputy General Manager alongwith Technical person of the firm appeared before the committee. The representatives of the firm explained the case in detail. After hearing the Committee asked the representatives of the firm to show the documents, like production sheet, export sheet etc certified by Chartered Accountant, for justification of higher wastage required by the firm. Hence case stand deferred for re-listing on 27.08.2015.			

Case No.:2/33/84-ALC3/2014	Party Name:UDYOGI SAFETY APPLIANCES PRIVATE LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:0210204999	Defer
7 :01/84/050/00265/AM15/	:02/24/040/00124/AM15/	19.09.2014	Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their comments. A deficiency letter had issued by DC (MSME) vide their letter dated 29.04.2015. But reply is still being awaited. Therefore, it was decided to defer the case for relisting on 27.08.2015.			

Case No.:4/33/84-ALC3/2014	Party Name:UDYOGI INTERNATIONAL PRIVATE LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:0210205166	Defer
8 :01/84/050/00267/AM15/	:02/24/040/00118/AM15/	17.11.2014	Date:27.08.2015
Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm was requested to furnish the weight of the export item and net content of inputs in export product in this case vide letter dated 27.04.2015, but no reply received from the firm till date. Therefore it was decided to await the same and defer the case for relisting on 27.08.2015.			

Case No.:5/36/84-ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:3510044597	Defer
9 :01/84/050/00287/AM15/	:35/24/040/00025/AM15/	04.12.2014	Date:13.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. A deficiency letter was issued by DC (MSME) to the firm but the reply is not satisfactory. Therefore, it was decided to grant PH to the firm for 13.08.2015.			

Case No.:25/40/84-ALC3/2014	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
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HQ File :01/84/050/00349/AM15/	RLA File :50/24/040/00014/AM15/	Lic.No/Date:5010002172 12.12.2014	Defer Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their comments. A deficiency letter was issued to the firm on 05.06.2015 by D/o C&PC). But reply is still being awaited. Therefore, it was decided to defer the case for relisting on 27.08.2015.			

Case No.:38/40/84- ALC3/2014	Party Name:AMBADI ENTERPRISES LIMITED	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00362/AM15/	RLA File :04/24/040/00191/AM15/	Lic.No/Date:0410159911 19.12.2014	Defer Date:27.08.2015
11	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the justification of higher wastage in visible loss. Accordingly, a deficiency letter was issued to the firm on 25.05.2015. The documents received from the firm have been forwarded to the DC (MSME) for their examination and comments. It was decided to defer the case for relisting on 27.08.2015.		

Case No.:4/44/84- ALC3/2014	Party Name:S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Reject
HQ File :01/84/050/00374/AM15/	RLA File :52/24/040/00050/AM15/	Lic.No/Date:5210041355 19.12.2014	
12	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the manufacturing process, calculation sheet and justification of higher wastage. Accordingly, a deficiency letter was issued to the firm on 25.05.2015 but reply of the firm has not been received so far. Therefore the Committee was unable to calculate the requirement of the firm and constrained to reject the case.		

Case No.:43/44/84- ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00413/AM15/	RLA File :35/24/040/00029/AM15/	Lic.No/Date:3510044643 06.01.2015	Defer Date:13.08.2015
13	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) for their examination/ comments. As informed by the representative of DC (MSME) a deficiency letter has been issued to the firm for seeking some requisite information/documents but reply received from the firm is not complete. Therefore, it was decided to grant PH to the firm for 13.08.2015.		

14	Case No.:7/44/84-ALC3/2014	Party Name:PRICE AND BUCKLAND (INDIA) PVT. LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
	HQ File :01/84/050/00377/AM15/	RLA File :05/24/040/00492/AM15/	Lic.No/Date:0510392942 21.01.2015	
Decision :				

15	Case No.:33/9/84-ALC3/2015		Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
	HQ File :01/84/050/00078/AM16		RLA File :03/95/040/00897/AM15/	Lic.No/Date:0310793499 02.02.2015	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the authorization issued in this case as per written comments of DC (MSME) vide their ID Note No. 37(5)/42/2015-16/169 dated 13.07.2015 as detailed below:					
	S.No.	Export Product	Export Quantity	Import item	Quantity allowed
	1.	Suitcase made of plastic namely firelite SP 55 cm (size -40.5cmX55cm X20cm)	6000 Nos	PES Heat Emb+ PU 2 fading polyester fabric	1500 Sqms
Note: other items mentioned at Sr. no. 1,2,3,4 and 6 are allowed net to net with accountability. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.					

16	Case No.:11/4/84-ALC3/2015	Party Name: MICAPLY,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Reject
	HQ File :01/84/050/00040/AM16/	RLA File :11/24/040/00016/AM15/	Lic.No/Date:1110028134 24.03.2015	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter was under examination of DIPP. The DIPP has issued a deficiency letter in this case. No response received from the firm so far. Therefore the committee was unable to calculate the requirements of the firm and constrained to reject the case.				

17	Case No.:10/9/84-ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
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HQ File :01/84/050/00055/AM16/	RLA File :56/24/040/00002/AM16/	Lic.No/Date:5610004586 13.04.2015	Defer Date:27.08.2015
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Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.

Case No.:1/12/84- ALC3/2015	Party Name: TECHFAB (INDIA) INDUSTRIAL LTD	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
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18 HQ File
:01/84/050/00088/AM16/

RLA File :03/95/040/00581/AM15/	Lic.No/Date:0310795268 13.04.2015	Defer Date:27.08.2015
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter the matter is under examination of DC (MSME) and M/o C&PC for their comments. The case stands deferred for re-listing on 27.8.2015.

Case No.:12/9/84- ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
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19 HQ File
:01/84/050/00057/AM16/

RLA File :56/24/040/00001/AM16/	Lic.No/Date:5610004588 15.04.2015	Defer Date:27.08.2015
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.

Case No.:7/15/84- ALC3/2015	Party Name: BRIGHT CHOICE OVERSEAS	Meet No/Date:44/84- ALC3/2014 05.03.2015	Status: Approved
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HQ File
:01/84/050/00122/AM16

RLA File :03/94/040/0015/AM16	Lic.No/Date:0310795318 15.04.2015
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20 **Decision:** The Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the authorization issued in this case as per written comments of Regional Office of Textile Commissioner, Noida vide their ID Note No. 7(267\0/14/DGFT/RON/109 dated 06.08.2015, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Qty. allowed
1.	Men's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_- 10% (Item Style No. ADVP)	3500 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+_- 10%	4.090 Sqm/pc

2.	Men's shorts made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10% (Item /Style No. ADVS)	1000 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10%	3.200 Sqm/pc
3.	Men's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10% (Item/Style No. CTP)	750 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10%	4.289 Sqm/pc
4.	Women's pant made out of 100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10% (Item /Style No. WTP)	1000 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10%	3.300 Sqm/pc
5.	Men's pant made out of 100% Nylon woven fabric width 58 inch (+-10%) GSM -164+ _ 10% (Item/Style No. Busp	3000 Nos	100% Nylon woven fabric width 59 inch (+-10%) GSM -164+ _ 10%	3500 Sqm/pc

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

21	Case No.: 18/9/84-ALC3/2015	Party Name: SHAHI EXPORTS PVT. LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Withdrawn
	HQ File :01/84/050/00063/AM16	RLA File :07/24/040/00015/AM16	Lic.No/Date:0710108078 17.04.2015	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that vide their letter dated 06.07.2015 the applicant firm has informed that the authorization in question has been surrendered to RA by them. Therefore the committee decided to withdrawn the case from the agenda items.				

22	Case No.: 26/9/84-ALC3/2015	Party Name:BHARAT SILKS	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00071/AM16/	RLA File :07/24/040/00456/AM15/	Lic.No/Date:0710108083 17.04.2015	Defer Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter the matter is under examination of DC (MSME) and TC office, Noida for their comments. The case stands deferred for re-listing on 27.8.2015.				

23	Case No.: 20/15/84-ALC3/2015	Party Name: VRIJESH CORPORATION	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
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HQ File :01/84/050/00135/AM16	RLA File :03/95/040/01104/AM15	Lic.No/Date:0310795400 17.04.2015
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to ratify the authorization issued in this case as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Flax Fabrics (dyed / undyed) HS code: 53091110/53091120/	14,245 Kgs	Flax Yarn	14,957 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:11/9/84-ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
24 HQ File :01/84/050/00056/AM16/	RLA File :56/24/040/00003/AM16/	Lic.No/Date:5610004595 23.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.			

Case No.:20/9/84-ALC3/2015	Party Name:CONCEPT CLOTHING	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
25 HQ File :01/84/050/00065/AM16/	RLA File :05/23/040/00608/AM15/	Lic.No/Date:0510393916 23.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has furnished the detail information in response to our letter dated 21.07.2015. The same has handed over to Tech Authority for their examination and comments. Therefore the committee decided to defer the case for re-listing on 27.08.2015.			

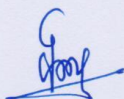
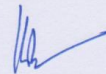
Case No.:22/9/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
26 HQ File :01/84/050/00067/AM16/	RLA File :05/24/040/00021/AM16/	Lic.No/Date:0510393964 24.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD /CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer			

the case for re-listing on 27.08.2015.

Case No.:23/9/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00068/AM16/	RLA File :05/24/040/00019/AM16/	Lic.No/Date:0510393962 24.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD /CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 27.08.2015.			

Case No.:24/9/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File :01/84/050/00069/AM16/	RLA File :05/24/040/00020/AM16/	Lic.No/Date:0510393963 24.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD /CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 27.08.2015.			

Case No.:30/9/84-ALC3/2015	Party Name: ORIENT FASHION EXPORTS (INDIA) PVT.LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved	
HQ File :01/84/050/00075/AM16/	RLA File :05/24/040/00011/AM16/	Lic.No/Date:0510393978 24.04.2015		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case per CAD, as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Girls Jumpsuit (Romper) in 100% Rayon printed woven fabrics, GSM 110+-10% (Style no. 538009)	2252 Nos	100% Rayon printed woven fabrics, GSM 110+-10%	2.19 Sqm /Pc)

2.	Girls Jumpsuit (Romper) in 100% Rayon solid dyed woven fabrics, GSM 110+-10% (Style no. 538008)	1171 Nos	100% Rayon solid dyed woven fabrics, GSM 110+-10%	2.19 Sqm /Pc)
3.	Ladies top in 100% Polyester printed woven fabrics, GSM:105+-10% with Indian lining (Style No. 466218/743292)	18,128 Nos	100% Polyester printed woven fabrics, GSM:105+-10%	1.13 Sqm /Pc)
4.	Ladies top in 100% polyester solid dyed woven fabrics, GSM:111+-10% with Indian lining (Style No. 466218/743292)	19,782 Nos	100% polyester solid dyed woven fabrics, GSM:111+-10%	1.12 Sqm /Pc)

The GSM should be match in import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:5/9/84-ALC3/2015	Party Name:RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File 30 :01/84/050/00050/AM16/	RLA File :05/24/040/00036/AM16/	Lic.No/Date:0510394005 28.04.2015	Defer Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm has furnished the detail information in response to our letter dated 29.06.2015. The same has handed over to Tech Authority for their examination and comments. Therefore the committee decided to defer the case for re-listing on 27.08.2015.			

Case No.:7/9/84-ALC3/2015	Party Name: PRICE AND BUCKLAND (INDIA) PVT. LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File 31 :01/84/050/00052/AM16/	RLA File :05/24/040/00001/AM16/	Lic.No/Date:0510394020 28.04.2015	Defer Date: 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter was under examination of DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. However, it is noted that the firm did not furnish CAD/CAM, Sketch and measurement of export product in dthis case. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 27.08.2015			

Case No.:13/9/84-ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
HQ File 32 :01/84/050/00058/AM16/	RLA File :11/24/040/00001/AM16/	Lic.No/Date:1110028137 29.04.2015	Defer Date: 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.

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Case No.:22/15/84-ALC3/2015	Party Name:LAHOTI OVERSEAS LTD.	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved	
HQ File :01/84/050/00137/AM16	RLA File :03/95/040/00024/AM16	Lic.No/Date:0310795616 29.04.2015		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Combed 12/1+55 dtex pva yarn	1,40,000 Kgs	100% Polyvinyl alcohol pva water soluble multifilament yarn "solvorn"55 dtex	14,420 Kgs (including 3% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

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Case No.:8/15/84-ALC3/2015	Party Name: ADITYA BIRLA NUVO LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved	
HQ File :01/84/050/00123/AM16	RLA File :02/24/040/00006/AM16	Lic.No/Date:0210205761 01.05.2015		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Linen Greige woven fabric, GSM 180+-10% (net content 5283.20 Sqms / 950.97 Kgs)	4000 Meters	Flax Yarn upto 80 lea/nm single ply/double ply / multipleply	998.50 Kgs (including 5% wastage)
The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.				

35	Case No.:14/15/84-ALC3/2015	Party Name: SHREEAMBICA GEOTEX PVT. LTD	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00129/AM16/	RLA File :08/24/040/00027/AM16/	Lic.No/Date:081035179 01.05.2015	Defer Date: 27.08.2015
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.			

36	Case No.:15/15/84-ALC3/2015	Party Name: RANGER APPAREL EXPORT PRIVATE LIMITED	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00130/AM16	RLA File :07/21/040/00061/AM16	Lic.No/Date:0710108147 01.05.2015	Defer Date: 27.08.2015
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.			

37	Case No.:27/9/84-ALC3/2015	Party Name:TEXCO FASHIONS	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00072/AM16/	RLA File :07/24/040/00029/AM16/	Lic.No/Date:0710108173 11.05.2015	Defer Date: 27.08.2015
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the reply received from the firm is incomplete. Therefore it was decided to ask the firm again for CAD and measurement and defer the case for re-listing on 27.08.2015.			

38	Case No.:31/9/84-ALC3/2015	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00076/AM16/	RLA File :50/24/040/00003/AM16/	Lic.No/Date:5010002203 11.05.2015	Defer Date: 27.08.2015
	Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.			

39	Case No.:25/9/84-ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date: 15/84- ALC3/2015 30.07.2015	Status: Deferred
	HQ File	RLA File	Lic.No/Date:0510394212	Defer

:01/84/050/00070/AM16/	:05/24/040/00066/AM16/	13.05.2015	Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD/CAM and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 27.08.2015.			

Case No.:2/15/84-ALC3/2015	Party Name: UDYOGI SAFETY APPLIANCES PRIVATE LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
40 HQ File :01/84/050/000117/AM16/	RLA File :02/24/040/00218/AM16/	Lic.No/Date:0210205794 14.05.2015	Defer Date:27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP for their examination/ comments. The case stands for re-listing on 27.08.2015.			

Case No.: 10/15/84-ALC3/2015	Party Name: SWETA CHAUDHRY FIBRETEC	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
41 HQ File : 01/84/050/00125/AM16	RLA File : 02/24/040/00012/AM16/	Lic.No/Date:0210205811 19.05.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not provide Manufacturing process, sketch, measurement and CAD in this case. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 27.08.2015.

42

Case No.:18/15/84-ALC3/2015	Party Name: SANIMOP POLYMERS PVT. LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved	
HQ File :01/84/050/00133/AM16	RLA File :03/95/040/00053/AM16	Lic.No/Date:0310796041 20.05.2015		
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-				
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Dyed Polyester texturized filament yarn assorted colours	11,000 Kgs	Grey polyester texturized filament yarn (Grey raw white)	11,000 Kgs

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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

43	Case No.: 1/9/84-ALC3/2015	Party Name:ARVIND LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00046/AM16/	RLA File :08/24/040/00053/AM16/	Lic.No/Date:0810135346 22.05.2015	Defer Date: 27.08.2015
Decision : The Committee considered the case as per agenda alongwith other relevant papers and observed that a deficiency letter was issued to the firm for providing CAD/CAM, measurement Chart, manufacturing process but no reply received from the firm. Therefore it was decided to await for the same and defer the case for re-listing on 27.08.2015.				

44	Case No.: 11/15/84-ALC3/2015	Party Name: ULTRA DENIM PVT LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00126/AM16	RLA File : 08/24/040/00064/AM16/	Lic.No/Date:0810135357 26.05.2015	Deferred date 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. The case stands defer for relisting on 27.08.2015.				

45	Case No.: 4/15/84-ALC3/2015	Party Name: SURE SAFETY INDIA PVT LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00119/AM16	RLA File : 34/24/040/00050/AM16/	Lic.No/Date: 3410041251 27.05.2015	Deferred date 27.08.2015
Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. The case stands defer for relisting on 27.08.2015.				

46	Case No.: 3/15/84-ALC3/2015	Party Name: PRAKASH TEXTILES	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
	HQ File :01/84/050/00118/AM16	RLA File :52/24/40/00011/AM16	Lic.No/Date:5210041535 28.05.2015	
Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the				

meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Grey Fabrics made from Cuprammonium filament yarn upto 50 denier , GSM upto 40 +-10%	2100 Kgs	Cuprammonium filament yarn upto 50 denier	2142 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

47	Case No.: 21/15/84-ALC3/2015	Party Name: MODERN APPARELS	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00136/AM16	RLA File : 03/95/040/00129/AM16	Lic.No/Date: 310796325 29.05.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. The case stands defer for relisting on 27.08.2015.

48	Case No.: 1/15/84-ALC3/2015	Party Name: FLEXIRUFF INTERNATIONAL LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00116/AM16 /	RLA File :56/24/040/00010/AM16/	Lic.No/Date: 5610004615 01.06.2015	Defer Date: 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.

49	Case No.: 6/15/84-ALC3/2015	Party Name: FLEXIRUFF INTERNATIONAL LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File :01/84/050/00121/AM16	RLA File :56/24/040/00009/AM16	Lic.No/Date: 5610004614 01.06.2015	Defer Date: 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 27.08.2015.

50	Case No.: 19/15/84-ALC3/2015	Party Name: SAATI KUSUMGAR INDIA PVT LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00134/AM16	RLA File : 03/95/040/00131/AM16	Lic.No/Date: 310796414 04.06.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. The case stands defer for relisting on 27.08.2015.

51	Case No.: 9/15/84-ALC3/2015	Party Name: SWETA CHAUDHRY FIBRETEC	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00124/AM16	RLA File : 02/24/040/00031/AM16/	Lic.No/Date:0210205880 11.06.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not provide Manufacturing process, sketch, measurement and CAD in this case. Therefore it was decided to ask the firm for the same and defer the case for re-listing on 27.08.2015.

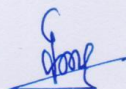
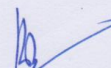
	Case No.: 12/15/84-ALC3/2015	Party Name: ASHUTOSH FIBRE PVT. LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
	HQ File :01/84/050/00127/AM16	RLA File :08/24/40/00079/AM16	Lic.No/Date:0810135484 17.06.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Tex yarn	10,000 Kgs	Para Aramid fabrics waste	5376 Kgs
			Acrylic staple fiber	2604 Kgs
			Viscose staple fiber	2604 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

53	Case No.: 13/15/84-ALC3/2015	Party Name: HUDA TEXPRINT	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Approved
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HQ File :01/84/050/00128/AM16	RLA File :08/24/40/00071/AM16	Lic.No/Date:0810135533 23.06.2015
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Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	100% Dyed printed silk fabrics made of thrown silk yarn of 20 /22 Denier in hanks of any grade (Net content 15611.511Kgs)	15611.511 Kgs	Thrown silk yarn (gummed and untwisted), of 20 /22 Denier in hanks of any grade	21700 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

54	Case No.: 5/15/84-ALC3/2015	Party Name: AMRIT EXPORTS PVT LTD	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00120/AM16	RLA File : 02/24/040/00020/AM16	Lic.No/Date: 0210205915 24.06.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. The case stands defer for relisting on 27.08.2015.

55	Case No.: 16/15/84-ALC3/2015	Party Name: K H EXPORTS INDIA PRIVATE LIMITED	Meet No/Date: 15/84-ALC3/2015 30.07.2015	Status: Deferred
	HQ File : 01/84/050/00131/AM16	RLA File : 04/24/040/00085/AM16	Lic.No/Date: 0410160763 03.07.2015	Deferred date 27.08.2015

Decision: The Committee considered the case as per agenda alongwith other relevant papers and refer the case to DIPP for their comments. The case stands defer for relisting on 27.08.2015.

Manual agenda cases

(56)

Case No.146	M/s Royal Touch Fablon (P) Ltd
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/050/0245/AM15/DES-V

Re-fixation of input output norms in respect of Advance Authorization No. 0210204971 dated 12.09.2014.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratified the authorization issued in this case as detailed below:-

S.No	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP Woven FIBC Bag: 1 MT consisting of 0.76893 MT polypropylene Granules, 0.01207 MT LDPE Granules, 0.06033 MT LLDPE Granules , 0.09481 MT Synthetic filament Yarn, 0.03017 MT Master batch 0.02413 MT UV stabilizer and 0.00956 printing Ink and Reducer.	1356.080 MT	P.P. Granules	1.10 Kgs./kg. Content in export product.
			LLDPE Granules	1.05 Kgs./kg. Content in export product.
			LDPE for lamination	1.05 Kgs./kg. Content in export product.
			Synthetic Filament yarn	1.05 Kgs./kg. Content in export product
			Master batch (organic compound)	45MT
			U.V. Stabilizer	36MT.
			Printing ink and reducer	14MT

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(57)

Case No.147	M/s Gaurav International
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/108/AM16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510389414 dated 07.07.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their I.D Note No. 37(5)/53/2015-16/Hos/183 dated 03.08.2015, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 55% Linen 45% Rayon Bleached Woven Fabric GSM-100 (Tolerance Plus or Minus	4000 Nos	55% Linen 45% Rayon Bleached Woven Fabric GSM-100 (Tolerance Plus or Minus 10%), width 53"	3.15 Sqm /pc

10%), Style No: WTPO 41431, WTPO41432, WTPO 41434		
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The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(58)

Case No.148	M/s Gaurav International
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/109/AM16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510392064 dated 19.11.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their I.D Note No. 37(5)/53/2015-16/Hos/191 dated 04.08.2015, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse made of 100% Silk Dyed woven fabric GSM-58(Tolerance Plus or Minus 10%), Style No: E5595	170 Nos	100% Silk Dyed woven fabric GSM-58(Tolerance Plus or Minus 10%),	2.50 Sqm/pc
2.	Ladies Dress made of 100% Silk Dyed woven fabric GSM-58(Tolerance Plus or Minus 10%), Style No: E5881	2050 Nos	100% Silk Dyed woven fabric GSM-58	2.25 Sqm/pc
3.	Ladies Top made of 100% Polyester Printed woven fabric GSM-49(Tolerance Plus or Minus 10%), Style No: 390699,390965,393270.	7200 Nos	100% Polyester Printed woven fabric GSM-49 (Tolerance Plus or Minus 10%)	1.67 Sqm/pc
4.	Ladies Top made of 100% Polyester Dyed woven fabric GSM-80(Tolerance Plus or Minus 10%), Style No: 391153,392127	15900 Nos	100% Polyester Dyed woven fabric GSM-80 (Tolerance Plus or Minus 10%),	1.65 Sqm/pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(59)

Case No.149	M/s Fashion Accessories, Gurgaon
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/97/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510391118	

dated 25.10.2013

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Comforter Cover made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-94"X96"	500 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	17.73 Sq. meter per piece
2.	Comforter Cover made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-110"X96"	400 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	20.23 Sq. meter per piece
3.	Sham made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-20"X28"	450 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	1.52 Sq. meter per piece
4.	Sham made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-20"X36"	350 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	1.92 Sq. meter per piece
5.	Sham made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-26"X26"	500 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.62 Sq. meter per piece
6.	Pillow made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-12"X24	100 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.70 Sq. meter per piece
7.	Pillow made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-18"X18	100 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	3.38 Sq. meter per piece
8.	Quilted Coverlet made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-94"X96	250 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	3.66 Sq. meter per piece
9.	Quilted Coverlet made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-110"X96	250 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	1.25 Sq. meter per piece

10.	Quilted Sham made of 100% Linen woven dyed fabric, GSM-175+/-10%, Size-20"X28	200 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.70 Sq. meter per piece
11.	Quilted Sham made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-20"X36"	250 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	1.57 Sq. meter per piece
12.	Quilted Sham made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-20"X26"	250 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.70 Sq. meter per piece
13.	Pillow made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-14"X26"	150 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.85 Sq. meter per piece
14.	Pillow made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-18"X18	150 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	0.90 Sq. meter per piece
15.	Flat Sheet made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-92"X108"	100 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	9.50 Sq. meter per piece
16.	Fitted Sheet made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-60"X80"+16"	110 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	10.93 Sq. meter per piece
17.	Flat Sheet made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-110"X108"	350 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	9.93 Sq. meter per piece
18.	Fitted Sheet made of 100% Linen woven dyed fabric, GSM-175+/-10%, Size-78"X80"+16"	250 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	10.70 Sq. meter per piece
19.	Pillow Case made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-20"X32"	500 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%, Width 116"(unwashed)	1.21 Sq. meter per piece
20.	Pillow Case made of 100% Linen woven dyed fabric, GSM-170+/-10%, Size-	500 Nos.	100% Linen woven dyed fabric, GSM-170+/-10%,	2.12 Sq. meter per piece

20"X40"	Width 116"(unwashed)
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The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(60)

Case No.150	M/s Fashion Accessories, Gurgaon
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/95/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510391118 dated 15.09.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Napkin made of 100% Linen Woven Fabric GSM-290 (Tolerance Plus or Minus 10%), Size 20"X20"	3744 Nos	100% Linen Woven Fabric GSM-290 (Tolerance Plus or Minus 10%), Width 106"(unwashed)	0.72 Sqm /pc
2.	Table Runner made of 100% Linen Woven Fabric GSM-290 (Tolerance Plus or Minus 10%), Size 16"X108"	500 Nos	100% Linen Woven Fabric GSM-290 (Tolerance Plus or Minus 10%), Width 106"(unwashed)	2.20 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(61)

Case No.151	M/s Fashion Accessories, Gurgaon
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/95/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510391118 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Table Runner made of 100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%), Size 14"X90"	1500 Nos	100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%), Width 60"(unwashed)	1.36 Sqm /pc
2.	Sham made of 100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%)	1500 Nos	100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%), Width	1.80 Sqm /pc

	10%), Size 20''X42''		60''(unwashed)	
3.	Sham made of 100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%), Size 20''X32	1400 Nos	100% Linen Dyed Fabric GSM-162 (Tolerance Plus or Minus 10%), Width 60''(unwashed)	1.41 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(62)

Case No.151	M/s Fashion Accessories, Gurgaon
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/96/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510391118 dated 25.10.2013.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC (MSME) vide their I.D Note No. 37(5)/58/2015-16/Hos/191 dated 04.08.2015, as detailed below:-

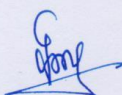
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Napkin made of 100% Linen Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Size 20''X20''	10,500 Nos	100% Linen woven Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Width 72''(unwashed)	0.32 Sqm /pc
2.	Placemat made of 100% Linen Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Size 14''X20''	9500 Nos	100% Linen Woven Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Width 72''(unwashed)	0.24 Sqm /pc
3.	Table Runner made of 100% Linen Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Size 16''X108''	3500 Nos	100% Linen Woven Dyed Fabric GSM-345 (Tolerance Plus or Minus 10%), Width 72''(unwashed)	1.60 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(63)

Case No.153	M/s Orient Craft Ltd., New Delhi.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/102/AM-16/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0510379237 dated 12.02.2014.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee decided to ratify the




authorisation issued in this case, as per written comments of DC (MSME) vide their I.D Note No. 37(5)/55/2015-16/Hos/185 dated 03.08.2015 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Throw made of 100% Linen Woven Fabric, Size 130X170 Cms,GSM-135+/-10%, Style : Linen Throw	1500 Nos.	100% Linen Woven Fabric, GSM-135+/-10%, Width 63"	1.95 Sq. meter per piece
2.	Linen Sham quilted made of 100% Linen Woven Fabric, GSM-135+/-10%, Size 30X50 cmsStyle : Linen Sham Quilted	3600 Nos.	100% Linen Woven Fabric, GSM-135+/-10%, Width 63"	0.30 Sq. meter per piece

The GSM should match in both import and export.The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

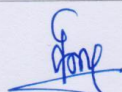
(64)

Case No.154	M/s Orient Craft Ltd., New Delhi.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/101/AM-16/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0510376607 dated 20.01.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S. No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Rosewood Duvet Cover Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+/-10%,Size-70"X92"	284 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	11.47 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+/-10%, Width 54"	1.24 Sqm / per piece
2.	Rosewood Duvet Cover Front & Back made of 100% Cotton woven dyed fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+/-10%,Size-90"X92"	534 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	14.72 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+/-10%, Width 54"	1.33 Sqm / per piece
3.	Rosewood Duvet Cover Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and	798 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	17.36 Sqm / per piece

	Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-106"X92"		70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	1.40 Sqm / per piece
4.	Rosewood Flat Sheet Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-72"X102"	284 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	6.10 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.58 Sqm / per piece
5.	Rosewood Flat Sheet Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-81"X102"	448 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	6.84 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.65 Sqm / per piece
6.	Rosewood Flat Sheet Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-100"X112"	578 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	8.31 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.79 Sqm / per piece
7.	Rosewood Flat Sheet Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-118"X112	378 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	9.78 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.93 Sqm / per piece
8.	Rosewood Pillow case Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-20"X32	1586 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	1.53 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.63 Sqm / per piece
9.	Rosewood Pillow case Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+-10%,Size-20"X40"	2032 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	1.84 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+-10%, Width 54"	0.70 Sqm / per piece



10.	Rosewood Pillow case Front & Back made of 100% Cotton woven fabric, GSM-120+/-10% and Border made of 70% cotton 30% Silk woven fabric GSM 68+/-10%,Size-26"X26"	1656 Nos.	100% Cotton woven fabric, GSM-120+/-10%, Width 114"	1.72 Sqm / per piece
			70% cotton 30% Silk woven fabric GSM 68+/-10%, Width 54"	0.64 Sqm / per piece

The GSM should match in both import and export. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(65)

Case No.155	M/s Orient Craft Ltd., New Delhi.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/103/AM-16/DES-V
Fixation of input output norms in respect of Advance Authorization No. 05103792682 dated 05.01.2015.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee decided to ratify the authorisation issued in this case, as per written comments of DC (MSME) vide their I.D Note No. 37(5)/54/2015-16/Hos/184 dated 03.08.2015 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Daisy Lace Runner made of 100% Cotton Woven Fabric GSM-252 (Tolerance Plus or Minus 10%), Size 31X230cms	2160 Nos	100% Cotton Woven Fabric GSM-252 (Tolerance Plus or Minus 10%), Width 32cms(unwashed)	0.85 Sqm /pc
2.	Daisy Lace Placemat made of 100% Cotton Woven Fabric GSM-252 (Tolerance Plus or Minus 10%), Size 31X48cms	6480 Nos	100% Cotton Woven Fabric GSM-252 (Tolerance Plus or Minus 10%), (Tolerance Plus or Minus 10%), Width 32cms (unwashed)	0.18 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(66)

Case No.156	M/s Orient Craft Ltd., New Delhi.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/104/AM-16/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0510379237 dated 12.02.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per CAD, as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
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1.	Calicot Quilt made of 100% linen unwashed woven Fabric GSM-160 (Tolerance Plus or Minus 10%), Size 110X80 cms	720 Nos	100% Cotton Woven Fabric GSM-160(Tolerance Plus or Minus 10%), Width 115"(unwashed)	3.71 Sqm /pc
2.	Calicot Cushion cover made of 100% Cotton Woven Fabric GSM-160, (Tolerance Plus or Minus 10%), Size 30X50cms.	840 Nos	100% Cotton Woven Fabric GSM-160 (Tolerance Plus or Minus 10%), Width 115"(unwashed)	0.28 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(67)

Case No.7	M/s Kabadi Shankara & Co.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/182/AM-15/DES-V
Fixation of input output norms in respect of Advance Authorization No. 0710106546 dated 26.08.2014.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations with Technical Members decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Blankets made out by using 2/38 Polyester Acrylic 80:20 and 1/16 Polyester Acrylic 80:20 yarns in the ratio of 1:1	23,500 Kgs.	2/38 Polyester Acrylic 80:20 blended Yarn with +/-10% Tolerance	12500 Kgs.
			1/16 Polyester Acrylic 80:20 blended Yarn with +/-10% Tolerance	12,500 Kgs.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(68)

Case No.158	M/s Chelsea Mills
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/171/107/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510393403 dated 27.02.2015.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations with Technical Members decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
65B.	71% Cotton 27% Polyester 2% Spandex	1Pc	71% Cotton 27% Polyester 2% Spandex yarn dyed denim fabrics,	1.65 Sqm/pc.

yarn dyed denim young girls jewel flared boot cut jeans (style no. 848081/162154)	GSM 323+-10%	
	Snap Fastener	1 set
	70% Polyester 30% Cotton dyed lining fabrics, GSM 110+-10%	0.30 Sqm/Pc
	Transper paper with Rhinestone	54 nos/pc
	Sequences	20 nos/pc
	Anti-back Staining agent(washing chemical)	0.045 Kg/pc
	Anti-ozone softener	0.03Kg/pc

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(69)

Case No.159		M/s Choice Clothing Co. Pvt. Ltd.		
NC Meeting No. 15/AM16 dated 30.07.201158		File No.01/84/171/099/AM16/Des-V		
RA F. No. 05/25/039/00013/AM14		Annual Adv. Authorisation No. 0510391533 dated 10.10.2014		
S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Ladies Blouse (with cami) made of 100% Polyester Dyed Woven fabrics GSM-92 (Tolerance Plus or Minus 10%), Style No: CRC1143	1Pc	100% Polyester Dyed Woven fabrics GSM-100 (Tolerance Plus or Minus 10%), width 57-58"	4.37 Sqm /pc

The GSM should match in export import items. The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(70)

Case No.160	M/s Chelsea Mills
NC Meeting No. 15/AM16 dated 30.07.201158	File No.01/84/171/106/AM-16/DES-V
Fixation of input output norms in respect of Annual Advance Authorization No. 0510393403 dated 27.02.2015.	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations with Technical Members decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
65B.	71% Cotton 27% Polyester 2% Spandex	1Pc	71% Cotton 27% Polyester 2% Spandex yarn dyed denim fabrics.	1.65 Sqm/pc.

yarn dyed denim young girls jewel flared boot cut jeans (style no. 848081/162154)	GSM 323+-10%	
	Snap Fastener	1 set
	70% Polyester 30%Cotton dyed lining fabrics, GSM 110+-10%	0.30 Sqm/Pc
	Transper paper with Rhinestone	54 nos/pc
	Sequences	20 nos/pc
	Anti-back Staining agent(washing chemical)	0.045 Kg/pc
	Anti-ozone softener	0.03Kg/pc

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(71)

Case No.161	M/s Loyal Textile Mills Ltd. Kovilpatti. Tamil Nadu.
NC Meeting No. 15/AM16 dated 30.07.201158	File No.01/84/050/022/AM12/DES-V
Enhancement in Chemicals allowed by Norms Committee in respect of Advance Authorization No. 3510033691 dated 27.04.2011.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to re-fixation of adhoc norms in Advance authorization issued in this case as per revised FR Chemicals recommended by Textile Commissioner, Mumbai, as detailed below: -

S. No	Export Item	Export Qty.	Import item	Qty. allowed	
				Earlier	Now
1	Mill made industrial work wear winter pant (45000 Pcs)	81000 Pcs	1) Raw cotton 2) Nylon fibre 3) Vat Dyes 4)Flacavon 5) Ukadan 6) Silastal 7) Silastan 8) FR thread 9) 3 M thinsulate 10) Furnace Oil 11) Polyvinyl alchohal	1) 59062.8 Kgs. 2) 751.6 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net 9) Net to net. 10) As per General Note for fuel. 11) 469 Kgs	1) 59062.8 Kgs. 2) 751.6 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 442 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 20 gms/ Kg of fabric in the export product. 7) 4 gms/ Kg of fabric in the export product. 8) Net to net 9) Net to net. 10) As per General Note for fuel. 11) 469 Kgs

2	Mill made industrial work wear winter jacket (36000 Pcs)	-	1) Raw cotton 2) Nylon fibre 3) Vat Dyes 4) Flacavon 5) Ukadan 6) Silastal 7) Silastan 8) FR thread 9) 3 M thinsulate 10) Furnace Oil 11) Polyvinyl alcohol	1) 47970.9 Kgs. 2) 634.23 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 400 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 19 gms/ Kg of fabric in the export product. 7) 2 gms/ Kg of fabric in the export product. 8) Net to net 9) Net to net. 10) As per General Note for fuel. 11) 469 Kgs	1) 47970.9 Kgs. 2) 634.23 Kgs 3) @ 1.5% of cotton fabric in the export product. 4) 442 gms/ Kg of fabric in the export product. 5) 47 gms/ Kg of fabric in the export product. 6) 20 gms/ Kg of fabric in the export product. 7) 4 gms/ Kg of fabric in the export product. 8) Net to net 9) Net to net. 10) As per General Note for fuel. 11) 469 Kgs
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The R.A shall be advised to take necessary action subject to compliance of other usual conditions.

(72)

Case No.162	M/s Loyal Textile Mills Ltd. Kovilpatti. Tamil Nadu.
NC Meeting No. 15/AM16 dated 30.07.2015	File No.01/84/050/170/AM14/DES-V
Ratification of input output norms in respect of Advance Authorization No. 3510041934 dated 22.08.2013.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC (MSME) / Office of the Regional Textile Commissioner, Noida for their comments. A deficiency letter was issued by DC (MSME) to the firm but the reply is not satisfactory. Therefore, it was decided to grant PH to the firm for 13.08.2015.

(73)

Case No.163	M/s Choice Clothing Co. Pvt. Ltd.
NC Meeting No. 15/AM16 dated 30.07.201158	File No.01/84/171/0014/AM16/Des-V
RA F. No. 05/25/039/00013/AM14	Annual Adv. Authorisation No. 0510167723 dated 30.09.2005.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the applicant firm had obtained the above said authorisation from CLA, New Delhi on 30.09.2005 under para 4.24 of FTP 2004-2009 with the validity of 24 months. Now the firm has sought relaxation in GSM condition as they did not mention GSM on B/E as well as shipping bills however they have fulfilled 100% export obligation. Since the above said case

is very old and also no record found with the best effort, the committee decided to ask the firm for appearing before the committee on 27.08.2015 and justify their claim. Therefore the matter stands deferred for 27.08.2015.

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